

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS
LOK SABHA
UNSTARRED QUESTION NO. 1183
TO BE ANSWERED ON 09th February, 2023

LPG Pipelines

1183: DR. SUBHASH RAMRAO BHAMRE:
SHRI C.N.ANNADURAI:
SHRI SELVAM G:
SHRIMATI MANJULATA MANDAL:
SHRIMATI SUPRIYA SULE:
SHRI SUNIL DATTATRAY TATKARE:
DR. DNV SENTHILKUMAR S:
SHRI DHANUSH M. KUMAR:
DR. AMOL RAMSING KOLHE:

Will the Minister of Petroleum and Natural Gas be pleased to state:

- (a) the total network of Liquefied Petroleum Gas (LPG) pipelines in the country at present and quantity of LPG transported through these pipelines;
- (b) the details of LPG pipelines laid by public sector oil marketing companies in the country during the last three years;
- (c) whether the Government has received requests from various States to set up LPG pipeline and if so, the details thereof, State/UT-wise especially Maharashtra, Odisha and Tamil Nadu;
- (d) whether the Government proposes to expand LPG pipelines network in the country, especially in Maharashtra, Odisha and Tamil Nadu and if so, the details thereof including the name of agencies involved and the funds likely to be invested for the purpose;
- (e) the challenges being faced by the Government while expanding LPG pipeline network;
- (f) the reason for not achieving the target to expand LPG Pipeline network during the last eight years;
- (g) whether the Government has also proposed formation of joint venture or consortium for implementation of the LPG Pipeline Projects; and
- (h) if so, the details thereof?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESHWAR TELI)

(a) The total network of Liquefied Petroleum Gas (LPG) of Oil & Gas PSUs is 5098 KMs and a total of 8.926 MMT of LPG has been transported through these pipelines in the FY 2021-2022.

(b) to (h) The details of LPG pipeline expansion projects and joint ventures companies (JV) formed for implementation of the expansion projects are as under: -

Sr. No.	Pipeline Expansion Project (Length in KMs)	Company/JV	States Covered
1	Kandla-Gorakhpur LPG Pipeline (2805)	IHB – JV of IOCL, HPCL & BPCL	Gujarat, Madhya Pradesh & Uttar Pradesh
2	Muzaffarpur-Motihari LPG Pipeline (107)	IOCL	Bihar
3	Nagapattinam – Tirucharapalli (150)	IOCL	Tamil Nadu
4	Kochi - Coimbatore - Erode - Salem LPG pipeline (KSPPL) (429)	JV of IOCL & BPCL	Kerala & Tamil Nadu
5	Haldia – Panagarh LPG Pipeline (215)	HPCL	West Bengal
6	Numaligarh – Dabidubi Pipeline (15)	NRL	Assam

Apart from the above mentioned ongoing projects, there is no plan for laying of any other LPG pipeline in Maharashtra, Odisha, Tamil Nadu or elsewhere in the Country by Oil & Gas PSUs. At present, there is no request from States to set up LPG Pipelines.

Some of the common challenges faced by companies in execution of LPG pipelines expansion projects are resistance from private land owners for acquisition of Right of User in Land under Petroleum & Minerals Pipelines Act, 1962 (P&MP Act, 1962), delay in acquisition of land for construction of facilities due to demand of very high compensation, non-availability of updated land records, statutory clearances such as those relating to Forest and Environment etc.
